

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, SPECIAL BENCH (COURT - II)**

**Item No. 264**  
**124(ND)14**

**IN THE MATTER OF:**

**Jasmohan Singh & Ors.**

...

**Applicant/Petitioner**

**Versus**

**M/s. Walco Engineering Ltd.**

...

**Respondent**

**Under Section: 397/398 of Companies Act 2013**

**Order delivered on 14.12.2020**

**CORAM:**

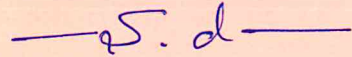
**SHRI. B. S. V. PRAKASH,**  
**HON'BLE ACTG. PRESIDENT**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (TECHNICAL)**

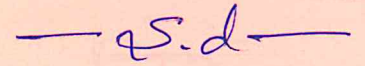
**PRESENT:** Avinash Sharma, Advocate for Administrator

**ORDER**

List on 09.03.2021.



**(B. S. V. PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(L.N. GUPTA)**  
**MEMBER (TECHNICAL)**